

**FINAL SENIORITY LIST OF FIRST DIVISION CLERK WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/04/1978
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Thimmaiah.B.M	29/01/33	13/04/54	05/07/62		31/01/91	Transferred as I Dn.Clerk to the HCM's court, Sagar, his promotion with held for a period of five years vide order D.E.No.1/70, dt: 03.04.71 of Hassan district Judge. Vide High court letter No.3926/65 dt:02.05.67 it has been intimated that Sri.B.M. Thimma
2	Mandanna K G	18/05/31	04/07/51	11/10/72	-	31/05/89	-
3	John D'Souza	15/01/36	05/07/62 (LC)	11/10/72	-	31/01/94	Tranferred to Shimoga. Dt. 28/07/76
4	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	11/10/72	-	31/05/04	-
5	Ananda M R	10/0/45	05/07/67 (LC)	11/10/72	-	2003	-
6	Thangamma T B	10/05/45	05/07/67 (LC)	11/10/72	-	31/05/03	-
7	Sharadha N A	02/03/48	06/07/67 (LC)	11/10/72	-	31/03/06	-
8	Thimmaiah B M	12/01/49	18/04/73 (LC)	18/04/73	-	31/01/07	-
9	Janaky T B	21/04/43	10/7/67 (LC)	01/06/73	-	30/04/01	-
10	Mayamma K K	02/04/45	17/07/67 (LC)	01/06/73	-	30/04/03	-
11	Krishnoji B V	03/06/45	17/07/67 (LC)	01/06/73	-	30/06/03	-
12	Shankunthala P V	24/03/50	23/07/73 (PSC)	23/07/73	-	31/03/08	Tranferred to DK Dist., under Rule-6 KGS Seniority Rules & took Charge on 04/01/74.
13	Uthappa K G	04/03/45	01/05/73	01/05/73	-	31/03/03	Tranferred to DK Dist., under Rule-6 KGS Seniority Rules & took Charge on 06/08/75.

14	Kunder N L	19/06/46	17/07/67 (LC)	27/10/75	-	30/06/04	-
15	Devaiah D E	07/03/46	06/06/67 (LC)	06/09/76	-	31/03/04	-
16	Sharadha M N	13/10/46	18/07/67	06/09/76	-	31/10/04	-
17	Nanjundaraj R	15/12/44	25/04/68 (LC as Copyist)	10/01/72	-	31/12/02	-
18	Ramadas H T	15/02/50	06/06/68 (LC as Copyist)	10/01/72	SC	28/2/08	Working as II Dn. Clerk since 11/10/72
19	Prakash K S	17/11/52	22/02/77 (PSC)	22/02/77	-	30/11/12	-

**FINAL SENIORITY LIST OF FIRST DIVISION CLERKS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1982
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Jivothamma H	27/09/44	19/03/64	13/01/71	-	30/09/02	
2	Muddamma M K	15/02/49	04/09/67	12/10/72	-	28/02/07	
3	Janaky T B	21/04/48	10/07/67	01/06/73	-	30/04/06	
4	Mayamma K K	02/04/45	17/07/67	01/06/73	-	30/04/03	
6	Krishnoji B V	03/06/45	17/07/67	01/06/73	ST	30/06/03	
7	Abdul Lathif M G	28/06/47	20/03/71	03/11/73	-	30/06/05	
8	Gangu H H	08/09/47	25/03/71	10/01/74	SC	30/09/05	
9	Uthappa K G	04/03/45	01/05/73	01/05/73	-	31/03/03	
10	Devaiah D E	07/03/46	06/06/67	06/09/76	-	31/03/04	
11	Sharada M M	13/10/46	18/07/67	06/09/76	-	31/10/04	
12	Nanjundaraju R	15/12/44	26/04/68	10/03/77	-	31/12/02	
13	Prakash K S	17/11/52	22/02/77	22/02/77	-	30/11/12	
14	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	
15	Ahamed Khan M R	02/09/47	01/12/67	27/10/78	-	30/09/05	
16	Jayamma N T	10/01/47	02/12/68	13/01/71	-	31/01/05	
17	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	
18	Sathyanarayana T V	07/06/44	02/01/64	08/05/80	-	30/06/02	
19	Seenappa B P	15/08/45	01/05/73	08/05/80	-	31/08/03	
20	Ponnakki B C	16/03/48	21/07/71	07/05/80	-	31/03/06	
21	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	
22	Poonacha M A	10/03/47	21/07/71	01/08/80	-	31/03/05	
23	Chandru M S	15/12/46	21/07/71	01/11/80	-	31/12/04	
24	Chikkavenkata H H	08/04/51	06/05/72	01/11/80	SC	30/04/11	
25	Kunjappa M B	22/04/52	03/10/70	01/11/80	-	30/04/12	
26	Moosa P A	05/04/43	28/07/67	06/11/82	-	30/04/01	

**FINAL SENIORITY LIST OF FIRST DIVISION ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1986
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Mayamma K K	02/04/45	17/07/65	01/06/73	-	30/04/03	-
2	Krishnoji B V	03/06/45	17/07/67	31/05/73	ST	30/06/03	-
3	Abdul Lathif M G	28/06/47	23/03/71	03/11/73	-	30/06/05	Seniority counting as per Karnataka Subordinate Courts (Ministerial and other Posts) (Recruitment) Rules 1982.
4	Gangu H H	08/09/47	25/03/71	10/01/74	SC	30/09/05	Seniority counting as per Karnataka Subordinate Courts (Ministerial and other Posts) (Recruitment) Rules 1982.
5	Uthappa K G	04/03/45	01/05/73	01/05/73	-	31/03/03	Transferred from S.K.Under Rule 6 K.G.S. Seniority rule and took Charge on 06/08/75.
6	Devaiah D E	07/03/46	06/06/67	06/09/76	-	31/03/04	As per the Order No.2738/73 dated 18.12.73 Notification of the District Court Order No.783/71 Dated 11.03.71 the Service of the Officials regularised from the date of their appointments.
7	Sharadha M N	13/10/46	18/07/67	06/09/76	-	31/10/04	As per the Order No.2738/73 dated 18.12.73 Notification of the District Court Order No.783/71 Dated 11.03.71 the Service of the Officials regularised from the date of their appointments.
8	Nanjundaraj R	15/12/44	26/04/68	10/01/77	-	31/12/02	-
9	Prakash K S	17/11/52	22/02/77	22/02/77	-	30/11/12	-
10	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
11	Ahamad Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
12	Jayamma N T	10/01/47	02/12/68	10/10/72	-	31/01/05	The Official is transferred from Chikkamagalur District.
13	Umeshwari B M	02/05/47	05/04/71	30/04/79	-	31/05/05	-
14	Seenappa B P	15/08/45	01/05/73	08/05/80	-	31/08/05	-
15	Ponnakki B C	16/03/48	21/07/71	27/05/80	-	31/03/06	-
16	Muthappa K T	06/05/51	30/09/75	30/09/75	-	31/05/11	Transferred from Sullia Vide HC Order Nov LCA II 679/79 dated 27.06.80
17	Poonacha M A	10/03/47	21/07/71	01/08/80	-	31/03/05	-

18	Chandru M S	15/12/46	21/07/71	01/11/80	-	31/12/04	The official has been transferred to the Court of Munsiff and JMFC, Gangavathi, Raichur Dist.vide H.C. Order No.LCA. II 155/85 dated 27.6.85.
19	Chikkavenkata H H	08/04/51	06/05/72	01/11/80	SC	30/04/11	-
20	Kunjappa H B	22/04/52	03/10/70	01/11/80	-	30/04/12	-
21	Moosa P A	05/04/43	28/07/67	06/11/82	-	30/04/01	-
22	Raghunath M N	06/05/45	30/10/69	23/05/79	-	31/05/03	Transferred from Mysore Dist. to this Dist. Vide H.C Order No.LCA II.114/83,259/83,38/84 dated 20.03.84 forego seniority.
23	Ganapathy U.K	09/10/53	02/0573	18/10/84	-	31/10/13	-
24	Machamma P P	01/09/55	08/04/82	08/04/82	-	30/09/15	The Official are transferred from Mandya Dsit.to this Dsit. And reported duty on 11/07/86 A/N.
25	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	The Official are transferred from Mandya Dsit.to this Dsit. And reported duty on 11/07/86 A/N.

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1987
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Mayamma K K	02/04/45	17/07/67	01/06/73	-	30/04/03	-
2	Krishnoji B V	03/06/45	17/07/67	01/06/73	ST	30/06/03	-
3	Abdul Latheef M G	28/06/47	23/03/71 (PSC)	01/11/73	-	30/06/05	Seniority as per KSC, Rules 1982
4	Gangu H H	08/09/47	25/03/71	11/01/74	SC	30/09/05	-
5	Uthappa K G	04/03/45	01/05/73 (PSC)	01/05/73	-	31/03/03	Tr.from DK under Rule 6 KSC Seniority Rule & took charge on 06/08/75
6	Devaiah H E	07/03/46	06/06/67	02/09/76	-	31/03/04	-
7	Sharada M M	13/10/46	18/07/67	02/09/76	-	31/10/04	-
8	Nanjundaraj R	15/12/44	26/04/68	10/01/77	-	31/12/02	-
9	Prakash K S	17/11/52	22/02/77	22/02/77	-	30/11/12	-
10	Lalamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
11	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
12	Jayamma N T	10/01/47	02/12/68	13/01/71	-	31/01/05	Tr.from Chikmagaluru Dist., under KSC seniority Rule took charge on 09/04/79
13	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., under KSC seniority Rule took charge on 10/07/72
14	Seenappa B P	15/08/45	01/05/73	08/05/80	-	31/08/03	-
15	Ponnakki B C	16/03/48	21/07/71	07/05/80	-	31/03/06	-
16	Muthappa K T	06/05/51	26/08/75 (PSC)	26/08/75	-	31/05/11	Tr.from DK Dist., under KSC seniority Rule took charge on 27/06/80
17	Poonacha M A	10/03/47	21/01/71	01/08/80	-	30/03/05	-
18	Chandru M S	15/12/46	22/07/71	01/11/80	-	31/12/04	The official has been transferred to Raichur Dist.,
19	Chikkavenkata H H	08/04/51	06/05/72	01/11/80	SC	30/04/11	-
20	Kunjappa M B	22/04/52	03/10/70	04/11/80	-	30/04/12	-
21	Moosa P A	05/04/43	28/12/67	06/11/82	-	30/04/01	-
22	Raghunath M N	06/05/45	30/10/69	23/05/79	-	31/05/03	Tr.from Mysuru Dist., as per Rules forgo Seniority. Date of taken charge not furnished

23	Ganapathy U K	09/10/53	02/05/73 (PSC)	18/10/84	-	31/10/13	-
24	Machamma P P	01/09/55	8/4/82 (PSC)	08/04/82	-	30/09/15	Tr.from Mandya Dist., as per Rules to forgo Seniority & taken charge on 27/06/86
25	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	Tr.from Mandya Dist., as per Rules to forgo Seniority & taken charge on 27/06/86
26	Gowramma P S	07/02/34	12/04/52	03/08/87	-	28/02/92	Change of Cadre from the post Stenographer to the Post of FDA in accordance with Rule 16-A, KCS.

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/08/1989
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Mayamma K K	02/04/45	17/07/67 (LC)	01/06/73	-	30/04/03	-
2	Abdul Latheef M G	28/06/47	25/03/71 (PSC)	01/11/73	-	30/06/05	Seniority Counting as per Karnataka Subordinate Courts (Ministrial & other Courts)(Recruitment) Rules 1982.
3	Uthappa K G	04/03/45	01/05/73 (PSC)	01/05/73	-	31/03/03	Transferred from South Canara Dist. Under rule 6 KSC Seniority rule took charges on 06/08/75.
4	Devaiah D N	07/05/46	06/06/67 (L.C)	06/09/73	-	31/05/04	-
5	Sharada M N	13/10/46	18/07/67 (L.C)	06/09/73	-	31/10/04	-
6	Nanjundaraju R	15/12/44	26/04/68 (L.C)	10/01/77	-	31/12/02	-
7	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
8	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
9	Jayamma N T	10/01/47	02/12/68	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., Under KSC Seniority rule took Charge on 09/04/79
10	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., Under KSC Seniority rule took Charge on 10/07/72
11	Seenappa B P	15/08/45	01/05/73 (PSC)	08/05/80	-	31/08/03	-
12	Ponnakki B C	16/03/48	21/07/71 (L.C) 01/05/73 (P.S.C)	07/05/80	-	31/03/06	-
13	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	Transferred from South Canara Dist. Under KSC Seniority rule took charges on 27/06/80.
14	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/05/05	-

15	Chandru M S	15/12/46	22/07/71 (L.C)	01/11/80	-	31/12/04	The Official has been transferred to the court of Munciff and JMFC. Gangavathi, Raichur Dist. Vide High Court Order LCA II 155/05 dated 27/06/80.
16	Kunjappa M B	22/04/52	03/10/70	01/11/80	-	30/04/12	-
17	Chickvenkata H H	08/04/51	06/05/72	01/11/80	-	30/04/11	
18	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
19	Raghunath M N	06/05/45	30/10/69	23/05/79	-	31/05/03	Transferred from Mysore Dist. Vide High Court Order No.LCA/II 114/8 259/83,34/84 to 42/84 and C/W 278/83 Bangalore dated 16.03.84 forgoing seniority, reported for duty on 17.04.84 in this Unit.
20	Ganapathy U K	09/10/53	02/05/73	18/10/84	-	31/10/13	-
21	Machamma P P	01/09/55	8/4/82 (P.S.C)	08/04/82	-	31/08/15	Transferred from Mandya Dist. Vide High Court Order No.193/83 Dt.27.06.86 as per rules to forego seniority, and taken charge on 27.06.1986.
22	Renu P P	29/11/57	8/4/1982 (P.S.C)	08/04/82	-	30/11/17	Transferred from Mandya Dist. Vide High Court Order No.193/83 Dt.27.06.86 as per rules to forego seniority, and taken charge on 27.06.1986.
23	Magdalena Pinto	17/02/52	15/03/74	02/06/88	-	28/02/12	-
24	Darmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
25	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 wWithout any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 28/08/1991
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Abdul Latheef M G	28/06/47	23/03/71 (PSC)	01/11/73	-	30/06/05	Seniority as per KSC, Rules 1982
2	Uthappa K G	04/03/45	01/05/73 (PSC)	01/05/73	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
3	Devaiah H E	07/03/46	06/06/67 (LC)	06/09/76	-	31/03/04	-
4	Sharada M M	13/10/46	18/07/67 (LC)	06/09/76	-	31/10/04	-
5	Nanjundaraju R	15/12/44	16/04/68 (LC)	10/01/77	-	31/12/02	-
6	Lamma K U	15/05/48	1/9/69 (LC)	01/09/78	-	31/05/06	-
7	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
8	Jayamma N T	10/01/47	2/12/68 (LC)	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., under KSC seniority Rule took charge on 09/04/79
9	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., under KSC seniority Rule took charge on 10/07/72
10	Seenappa B P	15/08/45	1/5/73 (LC)	08/05/80	-	31/08/03	-
11	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/05	-
12	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	Tr.from DK Dist., under KSC seniority Rule took charge on 27/06/80
13	Poonacha M A	10/03/47	21/01/71 (LC)	01/08/80	-	31/03/05	-
14	Kunjappa M B	22/04/52	03/10/70	01/11/80	-	30/04/12	-
15	Chikkavenkata H H	08/04/51	06/05/72	01/11/80	-	30/04/11	-
16	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-

17	Raghunath M N	06/05/45	30/10/69	23/05/79	-	31/05/03	Tr.from Mysuru Dist., & reported for duty on 17/04/84
18	Ganapathy U K	09/10/53	2/5/73 (PSC)	26/10/84	-	31/10/13	-
19	Machamma P P	01/09/55	8/4/82 (PSC)	08/04/82	-	30/09/15	Tr.from Mandya Dist., & taken charge on 27/06/86
20	Renu P P	29/11/57	8/4/82 (PSC)	08/04/82	-	30/11/17	Tr.from Mandya Dist., & taken charge on 27/06/86
21	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
22	Uthaiiah B J	17/07/49	16/06/73 (PSC)	2/6/1988	-	31/07/07	Tr.from Mysuru Dist.
23	Chandru M S	15/12/46	22/07/71 (LC)	01/11/80	-	31/12/04	Tr.from Raichur Dist., & reported for duty on 19/06/90
24	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/1992
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Sharada M M	13/10/46	18/07/67 (LC)	06/09/76	-	31/10/04	-
2	Nanjundaraju R	15/12/44	16/04/68 (LC)	10/01/77	-	31/12/02	-
3	Lamma K U	15/05/48	1/9/69 (LC)	01/09/78	-	31/05/06	-
4	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
5	Jayamma N T	10/01/47	2/12/68 (LC)	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., under KSC FINAL seniority Rule took charge on 09/04/79
6	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., under KSC seniority Rule took charge on 10/07/72
7	Seenappa B P	15/08/45	1/5/73 (LC)	08/05/80	-	31/08/03	-
8	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
9	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	Tr.from DK Dist., under KSC Rule & reported for duty on 05/07/80
10	Poonacha M A	10/03/47	21/01/71 (LC)	01/08/80	-	31/03/05	-
11	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
12	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
13	Raghunath M N	06/05/45	30/10/69	26/05/79 17/04/54	-	31/05/03	Tr.from Mysuru Dist., & reported for duty on 17/04/84
14	Ganapathy U K	09/10/53	02/05/73 (PSC)	26/10/84	-	31/10/13	-
15	Machamma P P	01/09/55	08/04/82 (PSC)	08/04/82 11/07/86	-	31/08/15	Tr.from Mandya Dist., & taken charge on 11/07/86

16	Renu P P	29/11/57	08/04/82 (PSC)	08/04/82 11/07/86	-	30/11/17	Tr.from Mandya Dist., & taken charge on 11/07/86
17	Dharmappa N P	10/10/53	16/03/74	2/6/1988	SC	31/10/13	-
18	Uthaiiah B J	17/07/49	16/06/73 (PSC)	2/6/1988	-	31/07/07	
19	Chandru M S	15/12/46	22/07/71 (LC)	01/11/80 11/06/90	-	31/12/04	Tr.from Raichur Dist., & reported for duty on 11/06/90 as FDA
20	Thimmaiah H M	08/06/48	04/09/75	9/3/1990	SC	30/06/06	-
21	Ananda N M	09/11/49	04/09/75	05/09/91	-	30/11/07	-
22	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
23	Shivappa	01/06/64	20/01/92 (PSC)	20/01/92	SC	31/05/24	-
24	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>

25	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	31/05/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>
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**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 12/08/1993
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Sharada M M	13/10/46	18/07/67 LC)	06/09/76	-	31/10/04	-
2	Nanjundaraju R	15/12/44	26/04/68 (LC)	10/01/77	-	31/12/02	-
3	Lamma K U	15/05/48	1/9/1969 (LC)	01/09/78	-	31/05/06	-
4	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
5	Jayamma N T	10/01/47	2/12/1968 (LC)	09/04/71	-	31/01/05	Tr.from Chikmagaluru Dist., as Jr. to Jr. most official & reported for duty on 09/04/79
6	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., Jr. to Jr. most official & reported for duty on 10/07/72
7	Seenappa B P	15/08/45	1/5/73 (LC)	08/05/80	-	31/08/03	-
8	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
9	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	Tr.from DK Dist., as Jr. to Jr. most official & reported for duty on 05/07/80
10	Poonacha M A	10/03/47	21/01/71 (LC)	01/08/80	-	31/05/05	-
11	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
12	Moosa P A	05/04/43	28/12/67	26/11/82	-	31/05/01	-
13	Ganapathy U K	09/10/53	02/05/73 (PSC)	26/10/84	-	31/10/13	-
14	Machamma P P	01/09/55	08/04/82 (PSC)	11/07/86	-	30/09/15	Tr.from Mandya Dist., as Jr. to Jr. most official & report for duty on 11/07/86
15	Renu P P	29/11/57	08/04/82 (PSC)	08/04/82 11/07/86	-	30/11/17	Tr.from Mandya Dist., & Jr. to Jr. most official & reported for duty on 11/07/86
16	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-

17	Uthaiah B J	17/07/49	16/06/73 (PSC)	02/06/88	-	31/07/07	Tr.from Mysuru Dist., as Jr. to Jr. most official
18	Chandru M S	15/12/46	22/07/71 (LC)	01/11/80 11/06/90	-	31/12/04	Tr.from Raichur Dist., as Jr. to Jr. most official & reported for duty on 11/06/90 as FDA
19	Thimmaiah H N	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
20	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
21	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
22	Shivappa	01/06/64	20/01/92 (PSC)	20/01/92	SC	30/06/24	-

23	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
24	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1994
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nanjundaraju R	15/12/44	26/04/68	10/01/77	-	31/12/02	-
2	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
3	Ahmed Khan M R	02/09/47	01/12/67	03/10/78	-	30/09/05	-
4	Jayamma N T	10/01/47	02/12/68	09/04/71	-	31/01/05	Tr.from Chikmagaluru Dist., as Jr. to Jr. most official & reported for duty on 09/04/79
5	Umeshwari B M	02/05/47	26/09/68	01/05/79	-	31/05/05	Tr.from Mandya Dist., as Jr. to Jr. most official & reported for duty on 10/07/72
6	Seenappa B P	15/08/45	1/5/1973 (PSC)	08/05/80	-	31/08/03	-
7	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
8	Muthappa K T	06/05/51	01/09/75	05/07/80	-	31/05/11	Tr.from DK as Jr. to Jr. most official & reported for duty on 05/07/66
9	Poonacha M A	10/03/47	21/01/71 (LC)	01/08/80	-	31/03/05	-
10	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
11	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
12	Ganapathy U K	09/10/53	2/5/1973 (PSC)	26/10/84	-	31/10/13	-
13	Machamma P P	01/09/55	08/04/82	08/04/82	-	30/09/15	Tr.from Mandya District as Jr. to Jr. most official & reported for duty on 11/07/86
14	Renu P P	29/11/57	8/4/1982 (PSC)	08/04/82 11/7/86	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
15	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
16	Uthaiah B J	17/07/49	16/06/73 (PSC)	02/06/88	-	31/07/07	Tr.from Mysuru Dist., as Jr. to Jr most official

17	Chandru M S	15/12/46	22/07/71 (LC)	01/11/80 11/06/90	-	31/12/04	Tr.from Raichur as Jr. to Jr. most official & reported for duty on 11/06/90
18	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
19	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
20	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
21	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	Common Cadre
22	Shivappa	01/06/64	20/01/92 (PSC)	20/01/92	SC	30/06/24	-
23	Rohini P D	18/05/55	04/09/75	03/03/92	-	31/05/15	-
24	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>

25	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>
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**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1995
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nanjundaraju R	15/12/44	26/04/68 (LC)	10/01/77	-	31/12/02	-
2	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
3	Ahmed Khan M R	02/09/47	01/12/67	31/10/78	-	30/09/05	-
4	Jayamma N T	10/01/47	02/12/68	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., as Jr. to Jr. most official & reported for duty on 09/04/79
5	Umeshwari B M	02/05/47	26/09/68 05/04/71	01/05/79	-	31/05/05	Tr.from Mandya Dist., as Jr. to Jr. most official & reported for duty on 10/07/72
6	Seenappa B P	15/08/45	1/5/1973 (PSC)	08/05/80	-	31/08/03	-
7	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
8	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
9	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
10	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
11	Ganapathy U K	09/10/53	2/5/1973 (PSC)	26/10/84	-	31/10/13	-
12	Machamma P P	01/09/55	08/04/82	08/04/84	-	30/09/15	Tr.from Mandya District as Jr. to Jr. most official & reported for duty on 11/07/86
13	Renu P P	29/11/57	8/4/82 (PSC)	11/07/86	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
14	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
15	Chandru M S	15/12/46	22/07/71	01/11/80	-	31/12/04	-
16	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
17	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
18	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
19	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	-

20	Shivappa	01/06/64	20/01/92 (PSC)	20/01/92	SC	30/06/24	-
21	Rohini P D	18/05/55	04/09/75	03/03/92	-	31/05/15	-
22	Leelavathy C S	21/07/56	04/09/75	09/05/94	-	31/07/16	-
23	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	-
24	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	-
25	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
26	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1996
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nanjundaraju R	15/12/44	26/04/68 (LC)	10/01/77	-	31/12/02	-
2	Lamma K U	15/05/48	01/09/69	01/09/78	-	31/05/06	-
3	Ahmed Khan M R	02/09/47	01/12/67	31/10/78	-	30/09/05	-
4	Jayamma N T	10/01/47	02/12/68	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., as Jr. to Jr. most official & reported for duty on 09/04/79
5	Umeshwari B M	02/05/47	26/09/68 05/04/71 (JD)	01/05/79	-	31/05/05	Tr.from Mandya Dist., as Jr. to Jr. most official & reported for duty on 10/07/72
6	Seenappa B P	15/08/45	01/05/73 (PSC)	08/05/80	-	31/08/03	-
7	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
8	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
9	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
10	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
11	Ganapathy U K	09/10/53	2/5/1973 (PSC)	26/10/84	-	31/10/13	-
12	Machamma P A	01/09/55	08/04/82	11/07/86	-	30/09/15	Tr.from Mandya District as Jr. to Jr. most official & reported for duty on 11/07/86
13	Renu P P	29/11/57	08/04/82	11/07/86	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
14	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
15	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
16	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
17	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
18	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	Common Cadre

19	Shivappa	01/06/64	20/01/92 (PSC)	20/01/92	SC	30/06/24	-
20	Rohini P D	18/05/55	04/09/75	03/03/92	-	31/05/15	Common Cadre
21	Leelavathy C S	21/07/56	04/09/75	09/05/94	-	31/07/16	-
22	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	-
23	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	Common Cadre
24	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
25	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1997
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Lamma K U	15/05/48	01/09/69 (LC)	01/09/78	-	31/05/06	-
2	Ahmed Khan M R	02/09/47	01/12/67	31/10/78	-	30/09/05	-
3	Jayamma N T	10/01/47	02/12/68	11/10/72	-	31/01/05	Transferred from Chikmagaluru Dist. as Jr. to Jr.most official & reported for duty on 09/04/79
4	Umeshwari B M	02/05/47	26/09/68 05/04/71 (JD)	01/05/79	-	31/05/05	Transferred from Mandya Dist. as Jr. to Jr.most official & reported for duty on 10/07/72
5	Seenappa B P	15/08/45	01/05/73 (PSC)	08/05/80	-	31/08/03	-
6	Ponnakki B C	16/03/48	21/07/71 01/05/73	07/05/80	-	31/03/06	-
7	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
8	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
9	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
10	Ganapathy U K	09/10/53	02/05/73 (PSC)	26/10/84	-	31/10/13	-
11	Machamma P A	01/09/55	08/04/82	11/07/86	-	30/09/15	Transferred from Mandya Dist. As Jr. to Jr.most official & reported for duty on 11/07/86
12	Renu P P	29/11/57	08/04/82	11/07/86	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
13	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
14	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
15	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
16	Arasu K C	01/10/52	04/09/75	20/11/91	-	31/10/12	-
17	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	Common Cadre
18	Rohini P D	18/05/55	04/09/75	03/03/92	-	31/05/15	Common Cadre
19	Leelavathy C S	21/07/56	04/09/75	09/05/94	-	31/07/16	Common Cadre
20	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	-

21	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	Common Cadre
22	Muthappa K T	06/05/51	01/09/75 (PSC)	1/9/1975 02/06/97	-	31/05/11	The official has been transferred from the DJ court, mangalore, vide Hgh court order No.LCA-II 85/97 dtd: 19/04/97 & reported for duty before civil Judge (Sr.Dn) & JMFC, court, Virajpet on the forenoon of 02/06/97
23	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98. Furthermore his seniority in the cadre of FDA as on 31.12.01 is at Sl.No.25.</p>
24	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1998
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ahmed Khan M R	02/09/47	01/12/67	27/10/75	-	30/09/05	-
2	Jayamma N T	10/01/47	02/12/68	11/10/72	-	31/01/05	Tr.from Chikmagaluru Dist., as Jr. to Jr. most officials & reported for duty on 09/04/79
3	Umeshwari B M	02/05/47	26/06/68 05/04/71 (JD)	01/05/79	-	31/05/05	Tr.from Mandya Dist., as Jr. to Jr. most official & reported for duty on 10/07/72
4	Seenappa B P	15/08/45	1/5/1973 (PSC)	08/05/80	-	31/08/03	-
5	Ponnakki B C	16/03/48	21/07/71 (LC)	07/05/80	-	31/03/06	-
6	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
7	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
8	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
9	Ganapathy U K	09/10/53	2/5/1973 (PSC)	26/10/84	-	31/10/13	-
10	Machamma P P	01/09/55	08/04/82	08/04/82	-	30/09/15	Tr.from Mandya District as Jr. to Jr. most official & reported for duty on 11/07/86
11	Renu P P	29/11/57	08/04/82	11/07/82	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
12	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
13	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
14	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
15	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
16	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	Common Cadre
17	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	Common Cadre
18	Bopaiah M S	10/05/50	16/03/73 (LC)	09/05/94	-	31/05/08	-
19	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	Common Cadre

20	Muthappa K T	06/05/51	1/9/1975 (PSC)	1/9/1975 02/06/97	-	31/05/11	Tr.from M'luru & reported for duty on 02/06/97
21	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
22	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	30/06/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>

23	Sreenivasamurthy S	01/06/68	02/05/86	01/04/03	SC	30/06/28	<p>The official Sri.Sreenivasamurthy. S, was promoted as FDA on 01.08.98. As on 31.12.97, his seniority in the cadre of SDA/Typist/Coyist was at Sl.No.12.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 01.08.98. For, on 01.08.98, his seniority in the post of SDA was at Sl.No.12. Therefore, his promotion to the post of FDA on 01.08.98 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.12 for the year 1997. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01.04.03.</p> <p>The official was transferred to other unit in the year 2000.</p>
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**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1999
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ahmed Khan M R	02/09/47	01/12/67	27/10/75	-	30/09/05	-
2	Umeshwari B M	02/05/47	26/09/68 05/04/71 (JD)	01/05/79	-	31/05/05	Tr.from Mandya Dist., as Jr. to Jr. most official & reported for duty on 10/07/72
3	Seenappa B P	15/08/45	1/5/73 (PSC)	08/05/80	-	31/08/03	-
4	Ponnakki B C	16/03/48	21/07/71 (LC) 1/5/73 (PSC)	07/05/80	-	31/03/06	-
5	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
6	Kunjappa M B	22/04/52	03/10/70	31/10/80	-	30/04/12	-
7	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
8	Ganapathy U K	09/10/53	2/5/1973 (PSC)	26/10/84	-	31/10/13	-
9	Machamma P P	01/09/55	08/04/82	08/04/82	-	31/08/15	Tr.from Mandya District as Jr. to Jr. most official & reported for duty on 11/07/86
10	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	Tr.from Mandya District as Jr. to Jr. most official & reported on 11/07/86
11	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
12	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
13	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
14	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
15	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	Common Cadre
16	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	Common Cadre
17	Bopaiah M S	10/05/50	16/03/73 (LC)	09/05/94	-	31/05/08	-
18	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	Common Cadre

19	Muthappa K T	06/05/51	1/9/75 (PSC)	1/9/1975 02/06/97	-	31/05/11	Tr.from Mangaluru & reported for duty on 02/06/97
20	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
21	Shammi S T	06/01/67	28/06/99 (PSC)	28/06/99	-	30/01/27	-
22	Nijalingappa	04/04/62	01/07/99 (PSC)	01/07/99	-	30/04/22	-
23	Chandrakiran	11/03/69	30/06/99	30/06/99	SC	31/03/29	-
24	Chunchaiah	01/06/73	26/06/99 (PSC)	26/06/99	SC	31/05/33	-
25	Suresh G P	13/01/73	01/07/99 (PSC)	01/07/99	ST	31/01/33	-

26	Shashikiran M J	01/06/56	11/05/84	21/04/01	SC	31/05/16	<p>The official Sri.Shashikiran.M.J, was promoted as FDA on 03.03.92. As on 28.08.91, his seniority in the cadre of SDA was at Sl.No.22.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.03.92. For, on 03.03.92, his seniority in the post of SDA was at Sl.No.22. Therefore, his promotion to the post of FDA on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.22 for the year 1992. Consequently, the official attains the eligibility for being promoted to the post of FDA on 21.04.01.</p> <p>The official was transferred to other unit in the year 2000.</p>
27	Sreenivasamurthy S	01/06/68	02/05/86	01/04/03	SC	31/05/28	<p>The official Sri.Sreenivasamurthy. S, was promoted as FDA on 01.08.98. As on 31.12.97, his seniority in the cadre of SDA/Typist/Coyist was at Sl.No.12.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 01.08.98. For, on 01.08.98, his seniority in the post of SDA was at Sl.No.12. Therefore, his promotion to the post of FDA on 01.08.98 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.12 for the year 1997. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01.04.03.</p> <p>The official was transferred to other unit in the year 2000.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2000
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Umeshwari B M	02/05/47	26/09/68 05/04/71 (JD)	01/05/79	-	31/05/05	Transferred from Mandya Dist. As Jr.to jr.most official & reported for duty on 10.07.72
2	Seenappa B P	15/08/45	01/05/73	08/05/80	-	31/08/03	-
3	Ponnakki B C	16/03/48	21/07/71 (LC)	07/05/80	-	31/03/06	-
4	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
5	Kunjappa M B	22/04/52	04/10/70	31/10/80	-	30/04/12	-
6	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	-
7	Ganapathy U K	09/10/53	2/5/1973 PSC)	26/10/84	-	31/10/13	-
8	Machamma P P	01/09/55	08/04/82	08/04/82	-	31/08/15	-
9	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	-
10	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
11	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
12	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
13	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
14	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	-
15	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	-
16	Bopaiah M S	10/05/50	16/03/73 (L.C)	09/05/94	-	31/05/08	-
17	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	-
18	Muthappa K T	06/05/51	1/9/1975 (PSC)	01/09/75	-	31/05/11	-

19	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
20	Shammi S T	06/01/67	28/06/99 (PSC)	28/06/99	-	31/01/27	-
21	Nijalingappa D	04/04/62	1/7/1999 (PSC)	01/07/99	-	30/04/27	-
22	Chandrakiran J	11/03/69	30/06/99 (PSC)	30/06/99	SC	31/03/29	-
23	Chunchaiah	01/06/73	26/06/99 (PSC)	26/06/99	SC	31/05/33	-
24	Suresh G P	13/01/73	1/7/1999 (PSC)	01/07/99	ST	31/01/33	-

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2001
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Seenappa B P	15/08/45	01/05/73	08/05/80	-	31/08/03	-
2	Ponnakki B C	16/03/48	21/07/71 (LC)	07/05/80	-	31/03/06	-
3	Poonacha M A	10/03/47	21/07/71 (LC)	01/08/80	-	31/03/05	-
4	Kunjappa M B	22/04/52	04/10/70	31/10/80	-	30/04/12	-
5	Moosa P A	05/04/43	28/12/67	26/11/82	-	30/04/01	Retired on 30/04/01
6	Ganapathy U K	09/10/53	02/05/73	26/10/84	-	31/10/13	-
7	Machamma P P	01/09/55	08/04/82	08/04/82	-	31/08/15	Tr.from Mandya District & reported on 11/07/86
8	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	Tr.from Mandya District & reported on 11/07/86
9	Dharmappa N P	10/10/53	16/03/74	02/06/88	SC	31/10/13	-
10	Thimmaiah H M	08/06/48	04/09/75	09/03/90	SC	30/06/06	-
11	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
12	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
13	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	-
14	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	-
15	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	-
16	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	-
17	Nagarathna A N	12/06/50	06/04/79	01/09/95	-	30/06/08	-
18	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	31/07/08	-
19	Muthappa K T	06/05/51	01/09/75	1/9/1975 02/06/97	-	31/05/11	-

20	Somashekar H K	10/05/52	10/09/75	01/08/98	ST	31/05/12	<p>The official Sri.Somashekar.H.K, was promoted as FDA on 02.06.88. As on 31.12.87 his seniority in the cadre of SDA was at Sl.No.16.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 02.06.88. For, on 02.06.88, his seniority in the post of SDA was at Sl.No.16. Therefore, his promotion to the post of FDA on 02.06.88 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA and kept in the seniority list as at Sl.No.16 for the year 1988. Consequently, the official attains the eligibility for being promoted to the post of FDA on 01/08/98.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 01.08.98.</p>
21	Shammi S T	06/01/67	28/06/99	28/06/99	-	31/01/27	-
22	Nijalingappa D	04/04/62	01/07/99	01/07/99	-	30/04/22	-
23	Chandrakiran J	11/03/69	30/06/99	30/06/99	SC	31/03/29	-
24	Chunchaiah	01/06/73	26/06/99	26/06/99	SC	30/06/33	-
25	Suresh G P	13/01/73	01/07/99	01/07/99	ST	31/01/33	-
26	Vasu T S	14/05/53	22/05/79	21/04/01	-	31/05/13	-

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2002
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Kunjappa M B	22/04/52	04/10/70	31/10/80	-	30/04/12	-
2	Ganapathy U K	09/10/53	02/05/73	26/10/84	-	31/10/13	-
3	Machamma P P	01/09/55	08/04/82	20/11/91	-	30/09/15	-
4	Renu P P	29/11/57	08/04/82	08/04/82	-	30/11/17	-
5	Thimmaiah H M	08/06/48	04/09/75	09/03/90	-	30/06/06	-
6	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
7	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
8	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	-
9	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	-
10	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/10	-
11	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	-
12	Nagarathna A N	12/06/50	06/04/79	01/09/95	-	30/06/10	-
13	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	31/07/10	-
14	Muthappa K T	06/05/51	01/09/75	1/9/1975 02/06/97	-	31/05/11	Tr. From M'luru & reported for duty on 04/06/97
15	Shammi S T	06/01/67	28/06/99	28/06/99	-	30/06/33	-
16	Nijalingappa D	04/04/62	01/07/99	01/07/99	-	31/01/27	-
17	Chandrakiran J	11/03/69	30/06/99	30/06/99	SC	31/03/29	-
18	Chunchaiah	01/06/73	26/06/99	26/06/99	SC	30/04/22	-
19	Suresh G P	13/01/73	01/07/99	01/07/99	ST	31/01/33	-
20	Vasu T S	14/05/53	22/05/79	21/04/01	-	31/05/13	-

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2003
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ganapathy U K	09/10/53	02/05/73	26/10/84	-	31/10/13	-
2	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	-
3	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	-
4	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	-
5	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	-
6	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	-
7	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	-
8	Nagarathna A N	12/06/50	06/04/79	01/09/95	-	30/06/08	-
9	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	31/07/10	-
10	Muthappa K T	06/05/51	01/09/75	01/09/75	-	31/05/11	Tr. From M'luru & reported on 04/06/97
11	Shammi S T	06/01/67	28/06/99	28/06/99	-	31/01/27	-
12	Nijalingappa D	04/04/62	01/07/99	01/07/99	-	30/04/22	-
13	Chandra Kiran J	11/03/69	30/06/99	30/06/99	SC	31/03/29	-
14	Chunchaiah	01/06/73	26/06/99	26/06/99	SC	31/05/33	-
15	Suresh G P	13/01/73	02/07/99	02/07/99	ST	31/01/33	-
16	Vasu T S	14/05/53	22/05/79	21/04/01	-	31/05/13	-
17	Rathna K G	09/07/51	19/01/80	03/04/03	-	31/07/11	-
18	Thimmaiah M M	14/09/53	19/02/80	03/04/03	-	30/09/13	-
19	Palaksha B M	24/06/48	18/02/80	03/04/03	-	30/06/06	-
20	Aiyanna K G	15/06/51	03/05/80	03/04/03	-	30/06/11	-
21	Mohana B S	11/02/58	01/12/78	03/04/03	-	28/02/18	-
22	Meharujan M A	13/06/53	01/09/81	03/04/03	-	30/06/13	-
24	Venkatash C M	20/07/71	24/11/03	24/11/03	SC	31/07/31	-

25	Jayaram H M	26/10/58	19/08/88	29/04/06	SC	31/10/18	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 31.12.02, his seniority in the cadre of SDA was at Sl.No.13.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06.</p> <p>Therefore, the official is deemed to be promoted in the cadre of FDA on 29.04.06.</p>
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**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2004
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ganapathy U K	09/10/53	02/05/73	26/10/84	-	31/10/13	-
2	Ananda N M	11/09/49	04/09/75	05/09/91	-	30/09/07	
3	Arasu K C	04/10/52	04/09/75	20/11/91	-	31/10/12	
4	Gowramma G C	25/05/54	04/09/75	20/11/91	-	31/05/14	
5	Leelavathy C B	21/07/56	04/09/75	09/05/94	-	31/07/16	
6	Bopaiah M S	10/05/50	16/03/73	09/05/94	-	31/05/08	
7	Padmanabha P V	05/06/52	01/06/78	24/06/95	-	30/06/12	VRS
8	Nagaratna A N	12/06/50	06/04/79	01/09/95	-	30/06/08	-
9	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	31/07/10	-
10	Muthappa K T	06/05/51	01/09/75	01/09/75	-	31/05/11	Tr. from M'luru & reported for duty on 04/06/97
11	Shammi S T	06/01/67	28/06/99	28/06/99	-	31/01/27	
12	Chandra Kiran J	11/03/69	30/06/99	30/06/99	SC	31/03/29	
13	Suresh G P	13/01/73	02/07/99	02/07/99	ST	31/01/33	
14	Vasu T S	14/05/53	22/05/79	21/04/01	-	31/05/13	-
15	Rathna K G	09/07/51	19/01/80	03/04/03	-	31/07/11	VRS w.e.f. 30/09/05
16	Thimmaiah M M	14/09/53	19/02/80	03/04/03	-	30/09/13	-
17	Palaksha B M	24/06/58	18/02/80	03/04/03	-	30/06/18	-
18	Aiyanna K G	15/06/51	03/05/80	03/04/03	-	30/06/11	-
19	Mohan B S	11/02/58	01/12/78	03/04/03	-	28/02/18	-
20	Meharujan M A	13/09/53	01/09/81	03/04/03	-	30/09/13	-
21	Venkatesh C M	20/07/71	24/11/03	24/11/03	-	31/07/31	-
22	Kushakumar M S	13/09/67	27/12/04	27/12/04	SC	30/09/27	-

23	Jayaram H M	26/10/58	19/08/88	29/04/06	SC	31/10/18	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 31.12.02, his seniority in the cadre of SDA was at Sl.No.13.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06.</p> <p>Therefore, the official is deemed to be promoted in the cadre of FDA on 29.04.06.</p>
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**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/2007
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Nagarathna A N	12/06/50	06/04/79	01/09/95	-	30/06/08	
2	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	31/07/10	
3	Umadevi S A	03/06/75	28/06/99	28/06/99	-	30/06/28	
4	Venkatesh R	02/06/75	02/07/99	02/07/99	-	30/06/33	
5	Vasu T S	14/05/53	22/05/79	21/04/01	-	31/05/13	
6	Thimmaiah M M	14/09/53	19/02/80	03/04/03	-	30/09/13	
7	Palaksha B M	24/06/58	18/02/80	03/04/03	-	30/06/18	
8	Aiyanna K G	15/06/51	03/05/80	03/04/03	-	30/06/11	
9	Mohan B S	11/02/58	01/12/78	03/04/03	-	28/02/18	
10	Meharujan	13/09/53	01/09/81	03/04/03	-	30/09/13	
11	Damayanthi M M	23/07/64	02/05/86	03/04/03	-	31/07/24	
12	Venkatesh C M	20/07/71	24/11/03	24/11/03	-	31/07/29	
13	Kushakumar M S	13/09/67	27/12/04	27/12/04	SC	30/09/27	
14	Lalitha C M	04/04/54	07/06/86	21/10/05	-	30/04/14	
15	Chandraiah A C	18/05/55	01/01/81	21/10/05	-	31/05/15	
16	Kusumavathy B R	23/12/61	23/07/84	21/10/05	-	31/12/19	Transferred
17	Suresha P B	13/03/69	10/08/88	23/01/06	-	31/03/29	

18	Jayaram H M	26/10/58	19/08/88	29/04/06	SC	31/10/18	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 31.12.02, his seniority in the cadre of SDA was at Sl.No.13.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06.</p> <p>Therefore, the official is deemed to be promoted in the cadre of FDA on 29.04.06.</p>
19	Nagappa T S	25/05/52	29/08/88	29/04/06	-	31/05/12	
20	Bollamma P A	08/08/57	21/06/85	29/04/06	-	31/08/17	
21	Jancy B A	05/03/71	01/09/89	29/04/06	-	31/03/29	Transferred
22	Sunil Kumar D B	28/07/79	25/08/06	25/08/06	-	31/07/37	
23	Shreedharamurthy K	10/06/76	12/08/06	12/08/06	-	30/06/34	
24	Shobha D	20/06/78	10/08/06	10/08/06	-	30/06/36	
25	Shivappa H K	07/07/58	13/09/79	05/01/09	SC	31/07/18	<p>The official Sri.Shivappa.H.K was promoted as FDA on 06.09.06. As on 31.12.04, his seniority in the cadre of SDA was at Sl.No11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 06.09.06. For, on 06.09.06, his seniority in the post of SDA was at Sl.No.11. Therefore, his promotion to the post of FDA on 06.09.06 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list at Sl.No.11 for the year 2006. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.01.09.</p> <p>Therefore, the official is deemed to be promoted in the cadre of FDA on 05.01.09.</p>

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2010
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Sachidananda M R	13/07/50	06/04/79	01/09/95	-	Jul-2010	-
2	Vasu T S	14/05/53	25/05/79	21/04/01	-	May-2013	-
3	Thimmaiah M M	14/09/53	19/02/80	03/04/03	-	Sep-2013	-
4	Palaksha B M	24/06/58	19/02/80	03/04/03	-	Jun-2018	-
5	Aiyanna K G	15/06/51	03/05/80	03/04/03	-	Jun-2011	-
6	Mohan B S	11/02/58	01/12/78	03/04/03	-	Feb-2018	-
7	Meharujan	13/09/53	01/09/81	03/04/03	-	Sep-2013	-
8	Damayanthe M M	23/07/64	02/05/86	03/04/03	-	Jul-2024	-
9	Kushakumar M S	13/09/67	27/12/04	27/12/04	SC	Sep-2027	-
10	Lalitha C M	04/04/54	07/06/86	21/10/05	-	Apr-2014	-
11	Chandraiah A C	18/05/55	01/01/81	21/10/05	-	May-2015	-
12	Suresha P B	13/03/69	10/08/88	23/01/06	-	Mar-2029	-
13	Jayaram H M	26/10/58	19/08/88	29/04/2006	SC	Oct-2018	The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 31.12.02, his seniority in the cadre of SDA was at Sl.No.13. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06. Therefore, the official is deemed to be promoted in the cadre of FDA on 29.04.06.
14	Nagappa T S	25/05/52	29/08/88	29/04/06	-	May-2012	-
15	Bollamma P A	08/08/57	21/06/85	29/04/06	-	Aug-2017	-

16	Shivappa H K	07/07/58	14/09/79	06/09/06	SC	Jul-2018	<p>The official Sri.Shivappa.H.K was promoted as FDA on 06.09.06. As on 31.12.04, his seniority in the cadre of SDA was at Sl.No11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 06.09.06. For, on 06.09.06, his seniority in the post of SDA was at Sl.No.11. Therefore, his promotion to the post of FDA on 06.09.06 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list at Sl.No.11 for the year 2006. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.01.09.</p> <p>Therefore, the official is deemed to be promoted in the cadre of FDA on 05.01.09.</p>
17	Shivakumar M A	12/06/71	02/04/90	05/01/09	-	Jun-2031	CG
18	Lakshmi M K	01/07/59	04/09/91	05/01/09	ST	Jun-2019	-
19	Meena Kumari P U	17/12/62	04/09/91	12/01/09	-	Dec-2022	-
20	Parvathi K A	08/04/64	25/05/92	25/07/09	-	Apr-2024	-
21	Krishnaveni H T	01/06/64	25/05/92	24/07/09	-	May-2024	-
22	Shravi Muthamma	24/04/80	17/08/09	17/08/09	-	Apr-2040	-
23	Rajesh N	12/08/80	31/08/09	31/08/09	-	Aug-2040	-
24	Sadashivappa T P	25/08/80	17/08/09	17/08/09	-	Aug-2040	-
25	Venkategowda M	01/06/82	27/08/09	27/08/09	-	May-2042	-
26	Govinda Raju	08/05/79	26/08/09	26/08/09	SC	Aug-2039	-

**FINAL SENIORITY LIST OF FIRST DIVISIONAL ASSISTANTS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2011
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Aiyanna K G	15/06/51	03/05/80	03/04/03	-	Jun-2011	
2	Mohan B S	11/02/58	01/12/78	03/04/03	-	Feb-2018	
3	Meharujan	13/09/53	01/09/81	03/04/03	-	Sep-2013	
4	Damayanthi M M	23/07/64	02/05/86	03/04/03	-	Jul-2024	
5	Kushakumar M S	13/09/67	27/12/04	27/12/04	SC	Sep-2027	
6	Lalitha C M	04/04/54	07/06/86	21/10/05	-	Apr-2014	
7	Chandraiah A C	18/05/55	01/01/81	21/10/05	-	May-2015	
8	Suresha P B	13/03/69	10/08/88	23/01/06	-	Mar-2029	
9	Nagappa T S	25/05/52	29/08/88	29/04/06	-	May-2012	
10	Bollamma P A	08/08/57	21/06/85	29/04/06	-	Aug-2017	
11	Shivakumar M A	12/06/71	02/04/90	06/09/06	-	Jun-2031	
12	Shivappa H K	07/07/58	13/09/79	05/01/09	SC	Jul-2018	The official Sri.Shivappa.H.K was promoted as FDA on 06.09.06. As on 31.12.04, his seniority in the cadre of SDA was at Sl.No11. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 06.09.06. For, on 06.09.06, his seniority in the post of SDA was at Sl.No.11. Therefore, his promotion to the post of FDA on 06.09.06 was without any legal basis. Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list at Sl.No.11 for the year 2006. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.01.09. Therefore, the official is deemed to be promoted in the cadre of FDA on 05.01.09.
13	Lakshmi M K	01/07/59	04/09/91	05/01/09	ST	Jun-2019	
14	Meena Kumari P U	17/12/62	04/09/91	12/01/09	-	Dec-2022	
15	Parvathi K A	08/04/64	25/05/92	25/07/09	-	Apr-2024	
16	Krishnaveni H T	01/06/64	25/05/92	24/07/09	-	May-2024	

17	Shravi Muthamma	24/04/80	17/08/09	17/08/09	-	Apr-2040	
18	Rajesh N	12/08/80	31/08/09	31/08/09	-	Aug-2040	
19	Sadashivappa T P	25/08/80	17/08/09	17/08/09	-	Aug-2040	
20	Venkategowda M	01/06/82	27/08/09	27/08/09	-	May-2042	
21	Govinda Raju	08/05/79	26/08/09	26/08/09	SC	Aug-2039	
22	Parvathi K U	01/11/64	25/05/92	15/06/10	-	Oct.-2024	
23	Nanjundappa	14/12/64	25/05/92	15/06/10	ST	Dec-2024	
24	Vasudeva G P	22/01/66	25/05/92	15/06/10	-	Jan-2026	
25	Puttaswamy Shetty	01/04/60	21/09/81	15/06/10	ST	Mar-2020	
26	Krishna R	01/06/57	01/09/83	15/06/10	-	May-2017	
27	Nagarathna C S	18/07/70	17/09/92	15/06/10	SC	July-2030	<p>The official Smt.Nagarathna.C.S, was promoted as FDA on 15.06.10. Her seniority in the cadre of FDA was at Sl.No.07 as on 01.01.14. She was further promoted to the post of Sheristedar on 06.08.2016.</p> <p>After redoing her seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 15.06.10. How ever her seniority in FDA was considered above 05 other SGCE's. Moreover even on the date of her promotion to the post of Sheristedar on 06.08.16, she did not fall in the zone of consideration as her seniority on the basis of FDA on the said date was at Sl.No.06. Therefore her seniority in promotion to the post of FDA on 15.06.10 was without any legal basis. Similarly, her further promotion to the post Sheristedar on 06.08.2016 was any legal basis.</p> <p>Therefore, while refixing her seniority, the said official's seniority has to be reverted to the seniority No.27. in the post of FDA in the year 2011.</p>
28	Sathisha V S	23/07/58	15/04/93	15/06/10	-	Jul-2018	
29	Virupaksha L	15/03/78	17/09/10	17/09/10	-	Mar-2038	
30	Divya B	25/02/82	09/09/10	09/09/10	-	Feb-2042	

31	Divakara K H	01/07/64	20/07/95	5/12/2013	SC	Jun-2024	<p>The official Sri Divakara.K.H, was promoted as FDA on 15.06.10. As on 01.01.10, his seniority in the cadre of SDA was at Sl.No.18.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 15.06.10. For, on 15.06.10, his seniority in the post of SDA was at Sl.No.18. Therefore, his promotion to the post of FDA on 15.06.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.18 for the year 2010. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.12.13.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 05.12.13.</p>
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**FINAL SENIORITY LIST OF FDA'S WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2012 PREPARED AFTER REVIEW
AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	A.C.Chandraiah	18/05/55	01/01/81	21/10/05		May-2015	-
2	P.B.Suresha	13/03/69	10/08/88	23/01/06		Mar-2029	-
3	P.A.Bollamma	08/08/57	21/06/85	29/04/06		Aug-2017	-
4	M.A.Shivakumar	12/06/71	02/04/90	06/09/06		Jun-2031	
5	H.K.Shivappa	07/07/58	13/09/79	05/01/09	SC	Jul-2018	The official Sri.Shivappa.H.K was promoted as FDA on 06.09.06. As on 31.12.04, his seniority in the cadre of SDA was at Sl.No11. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 06.09.06. For, on 06.09.06, his seniority in the post of SDA was at Sl.No.11. Therefore, his promotion to the post of FDA on 06.09.06 was without any legal basis. Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list at Sl.No.11 for the year 2006. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.01.09. Therefore, the official is deemed to be promoted in the cadre of FDA on 05.01.09.
6	M.K.Lakshmi	01/07/59	04/09/91	05/01/09	ST	Jun-2019	-
7	P.U.Meena Kumari	17/12/62	04/09/91	12/01/09		Dec-2022	-
8	K.A.Parvathi	08/04/64	25/05/92	25/07/09		Apr-2024	-
9	H.T.Krishnaveni	01/06/64	25/05/92	24/07/09		May-2024	-
10	Shravi Muthamma	24/04/80	17/08/09	17/08/09		Apr-2040	-
11	N. Rajesh	12/08/80	31/08/09	31/08/09		Aug-2040	-
12	T.P. Sadashivappa	25/08/80	17/08/09	17/08/09		Aug-2040	-
13	M. Venkategowda	01/06/82	27/08/09	27/08/09		May-2042	-
14	Govinda Raju	08/05/79	26/08/09	26/08/09	SC	Aug-2039	-
15	K.U.Parvathi	01/11/64	25/05/92	15/06/10		Oct-2024	-
16	Nanjundappa	14/12/64	25/05/92	15/06/10	ST	Dec-2024	-
17	G.P.Vasudeva	22/01/66	25/05/92	15/06/10		Jan-2026	-

18	Puttaswamy Shetty	01/04/60	21/09/81	15/06/10	ST	Mar-2020	-
19	R.Krishna	01/06/57	01/09/83	15/06/10		May-2017	-
20	C.S.Nagarathna	18/07/70	17/09/92	15/06/10	SC	Jul-2030	<p>The official Smt.Nagarathna.C.S, was promoted as FDA on 15.06.10. Her seniority in the cadre of FDA was at Sl.No.07 as on 01.01.14. She was further promoted to the post of Sheristedar on 06.08.2016.</p> <p>After redoing her seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 15.06.10. How ever her seniority in FDA was considered above 05 other SGCE's. Moreover even on the date of her promotion to the post of Sheristedar on 06.08.16, she did not fall in the zone of consideration as her seniority on the basis of FDA on the said date was at Sl.No.06. Therefore her seniority in promotion to the post of FDA on 15.06.10 was without any legal basis. Similarly, her further promotion to the post Sheristedar on 06.08.2016 was any legal basis.</p> <p>Therefore, while refixing her seniority, the said official's seniority has to be reverted to the seniority No.27. in the post of FDA in the year 2011. Consequently her seniority in the cadre of FDA</p>
21	V.S.Sathisha	23/07/58	15/04/93	15/06/10		Jul-2018	-
22	S.A. Meenakshi	10/12/60	15/04/93	15/06/10		Dec-2020	-
23	Virupaksha L	15/03/78	17/09/10	17/09/10		Mar-2038	-
24	B.Divya	25/02/82	09/09/10	09/09/10		Feb-2042	-
25	H.G.Harisha	12/07/79	02/05/12	02/05/12		July-39	-
26	Murthy Nayaka	02/01/83	16/04/12	16/04/12	ST	Jan-43	-
27	Santhosh Kumara K	18/04/83	26/04/12	26/04/12		Apr-43	-
28	Premakumari K.S	20/04/80	16/04/12	16/04/12		Apr-40	-
29	Sakamma S	31/01/81	25/04/12	25/04/12		Jan-41	-
30	Hemalatha H.V	23/03/83	13/04/12	13/04/12		Mar-43	-
31	Bharathi	20/10/85	23/04/12	23/04/12		Oct-45	-
32	Lakshamma K	01/06/74	19/04/12	19/04/12	SC	June-34	-
33	Poorna Kumar T.C	23/09/68	23/04/12	23/04/12		Sept-28	Ex.Mp
34	Rohith B.R	04/01/78	28/04/12	28/04/12		Jan-38	-
35	Rajashekara Murthy M	20/06/79	23/04/12	23/04/12	SC	June-39	-
36	K.A. Pracilla	09/08/66	15/04/93	21/05/12		Aug-2026	-
37	C.M.Jayanthi	06/06/67	15/04/93	21/05/12		Jun-2027	-
38	C.Jayakumari	18/04/71	24/05/93	21/05/12		Apr-2031	-
39	P.M.Gowri	22/03/64	06/07/94	21/05/12		Mar-2024	-

40	K.H.Divakara	01/07/64	20/07/95	05/12/13	SC	Jun-2024	<p>The official Sri Divakara.K.H, was promoted as FDA on 15.06.10. As on 01.01.10, his seniority in the cadre of SDA was at Sl.No.18.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 15.06.10. For, on 15.06.10, his seniority in the post of SDA was at Sl.No.18. Therefore, his promotion to the post of FDA on 15.06.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.18 for the year 2010. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.12.13.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 05.12.13.</p>
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**FINAL SENIORITY LIST OF FDAs WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2014 PREPARED AFTER REVIEW
AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	P.B.Suresha	13/03/69	10/08/88	23/01/06		Mar-2029	
2	H.T.Krishnaveni	01/06/64	25/05/92	24/07/09		May-2024	
3	Shravi Muthamma	24/04/80	17/08/09	17/08/09		April-2040	
4	T.P. Sadashivappa	25/08/80	17/08/09	17/08/09		Aug-2040	
5	M.Venkategowda	01/06/82	27/08/09	27/08/09		May-2042	
6	Govinda Raju	08/05/79	26/08/09	26/08/09	SC	Aug-2039	
7	K.U.Parvathi	01/11/64	25/05/92	15/06/10		Oct-2024	
8	Nanjundappa	14/12/64	25/05/92	15/06/10	ST	Dec-2024	
9	G.P.Vasudeva	22/01/66	25/05/92	15/06/10		Jan-2026	
10	Puttaswamy Shetty	01/04/60	21/09/81	15/06/10	ST	Mar-2020	
11	R.Krishna	01/06/57	01/09/83	15/06/10		May-2017	
12	C.S.Nagarathna	18/07/70	17/09/92	15/06/10	SC	July-2030	<p>The official Smt.Nagarathna.C.S, was promoted as FDA on 15.06.10. Her seniority in the cadre of FDA was at Sl.No.07 as on 01.01.14. She was further promoted to the post of Sheristedar on 06.08.2016.</p> <p>After redoing her seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 15.06.10. How ever her seniority in FDA was considered above 05 other SGCE's. Moreover even on the date of her promotion to the post of Sheristedar on 06.08.16, she did not fall in the zone of consideration as her seniority on the basis of FDA on the said date was at Sl.No.06. Therefore her seniority in promotion to the post of FDA on 15.06.10 was without any legal basis. Similarly, her further promotion to the post Sheristedar on 06.08.2016 was any legal basis.</p> <p>Therefore, while refixing her seniority, the said official's seniority has to be reverted to the seniority No.27. in the post of FDA in the year 2011. Consequently, her seniority in the cadre of FD</p>
13	V.S.Sathisha	23/07/58	15/04/93	15/06/10		July-2018	
14	S.A.Meenakshi	10/12/60	15/04/93	15/06/10		Dec-2020	
15	Virupaksha L	15/03/78	17/09/10	17/09/10		Mar-2038	

16	B.Divya	25/05/82	09/09/10	09/09/10		Feb-2042	
17	H.G.Harisha	12/07/79	02/05/12	02/05/12		July-2039	
18	Murthy Nayaka	02/01/83	16/04/12	16/04/12	ST	Jan-2043	
19	Santhosh Kumara K	18/04/83	26/04/12	26/04/12		April-2043	
20	Premakumari K.S	20/04/80	16/04/12	16/04/12		April-2040	
21	Sakamma S	31/01/81	24/04/12	24/04/12		Jan-2041	
22	Hemalatha H.V	23/03/83	13/04/12	13/04/12		Mar-2043	
23	Bharathi	20/10/85	23/04/12	23/04/12		Oct-2045	
24	Lakshamma K	01/06/74	19/04/12	19/04/12	SC	June-2034	
25	Rohith B.R	04/01/78	28/04/12	28/04/12		Jan-2038	
26	Rajashekara Murthy M	20/06/79	23/04/12	23/04/12	SC	June-2039	
27	K.A.Pracilla	09/08/66	15/04/93	21/05/12		Aug-2026	
28	C.M.Jayanthi	06/06/67	15/04/93	21/05/12		June-2027	
29	C.Jayakumari	18/04/71	24/05/93	21/05/12		April-2031	
30	P.M.Gowri	22/03/64	06/07/94	21/05/12		Mar-2024	
31	G.K.Mahalakshmi,	09/12/65	04/08/94	21/05/12		Dec-2025	
32	K.R.Ananda	01/02/61	17/07/86	05/12/13		Jan-2021	
33	K.T.Padmini,	02/01/62	17/07/95	05/12/13		Jan-2022	
34	P.G.Shoba,	27/01/68	17/07/95	05/12/13		Jan-2028	

35	K.H.Divakara	01/07/64	20/07/95	5/12/2013	SC	June-2024	<p>The official Sri Divakara.K.H, was promoted as FDA on 15.06.10. As on 01.01.10, his seniority in the cadre of SDA was at Sl.No.18.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 15.06.10. For, on 15.06.10, his seniority in the post of SDA was at Sl.No.18. Therefore, his promotion to the post of FDA on 15.06.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.18 for the year 2010. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.12.13.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 05.12.13.</p>
36	B.M.Latha	16/11/67	25/10/99	05/12/13		Nov-2027	CG
37	K.R.Kusuma	03/02/69	31/12/99	05/12/13		Feb-2029	
38	Chitrakumar. H.B.	06/08/73	23/01/01	05/12/13		Aug-2033	

39	P.B.Rathna	20/02/76	25/01/01	29/02/2016	SC	Feb-2036	<p>The official Smt.Rathna.P.B, was promoted as FDA on 05.12.13. As on 01.06.12, her seniority in the cadre of SDA was at Sl.No.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of her promotion to the post of FDA on 05.12.13. For, on 05.12.13, her seniority in the post of SDA was at Sl.No.10. Therefore, her promotion to the post of FDA on 05.12.13 was without any legal basis.</p> <p>Therefore, while refixing her seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.10 for the year 2012 Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.02.16.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 29.02.16.</p>
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FINAL SENIORITY LIST OF FDA's WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/05/2016 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	P.B.Suresha	13/03/69	10/08/88	23/01/06	IIA	Mar-2029	-
2	K.U.Parvathi	01/11/64	25/05/92	15/06/10		Oct-2024	-
3	G.P.Vasudeva	22/01/66	25/05/92	15/06/10		Jan-2026	-
4	Puttaswamy Shetty	01/04/60	21/09/81	15/06/10	ST	Mar-2020	-
5	R.Krishna	01/06/57	01/09/83	15/06/10		May-2017	-
6	C.S.Nagarathna	18/07/70	17/09/92	15/06/10	SC	July-2030	<p>The official Smt.Nagarathna.C.S, was promoted as FDA on 15.06.10. Her seniority in the cadre of FDA was at Sl.No.07 as on 01.01.14. She was further promoted to the post of Sheristedar on 06.08.2016.</p> <p>After redoing her seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 15.06.10. How ever her seniority in FDA was considered above 05 other SGCE's. Moreover even on the date of her promotion to the post of Sheristedar on 06.08.16, she did not fall in the zone of consideration as her seniority on the basis of FDA on the said date was at Sl.No.06. Therefore her seniority in promotion to the post of FDA on 15.06.10 was without any legal basis. Similarly, her further promotion to the post Sheristedar on 06.08.2016 was any legal basis.</p> <p>Therefore, while refixing her seniority, the said official's seniority has to be reverted to the seniority No.27. in the post of FDA, in the year 2011. Consequently, her seniority in the cadre of FD</p>
7	V.S.Sathisha	23/07/58	15/04/93	15/06/10		July-2018	-
8	S.A.Meenakshi	10/12/60	15/04/93	15/06/10		Dec-2020	-
9	Virupaksha L	15/03/78	17/09/10	17/09/10		Mar-2038	-
10	H.G.Harisha	12/07/79	02/05/12	02/05/12		July-2039	-
11	Santhosh Kumara K	18/04/83	26/04/12	26/04/12		April-2043	-
12	Premakumari K.S	20/04/80	16/04/12	16/04/12		April-2040	-
13	Sakamma S	31/01/81	24/04/12	24/04/12		Jan-2041	-

14	Hemalatha H.V	23/03/83	13/04/12	13/04/12		Mar-2043	-
15	Bharathi	20/10/85	23/04/12	23/04/12		Oct-2045	-
16	Lakshamma K	01/06/74	19/04/12	19/04/12	SC	June-2034	-
17	Rohith B.R	04/01/78	28/04/12	28/04/12		Jan-2038	-
18	Rajashekara Murthy M	20/06/79	23/04/12	23/04/12	SC	June-2039	-
19	K.A.Pracilla	09/08/66	15/04/93	21/05/12		Aug-2026	-
20	C.M.Jayanthi	06/06/67	15/04/93	21/05/12		June-2027	-
21	C.Jayakumari	18/04/71	24/05/93	21/05/12		April-2031	-
22	P.M.Gowri	22/03/64	06/07/94	21/05/12		Mar-2024	-
23	G.K.Mahalakshmi	09/12/65	04/08/94	21/05/12		Dec-2025	-
24	K.R.Ananda	01/02/61	17/07/86	05/12/13		Jan-2021	
25	K.T.Padmini,	02/01/62	17/07/95	05/12/13		Jan-2022	
26	P.G.Shoba,	27/01/68	17/07/95	05/12/13		Jan-2028	-
27	K.H.Divakara	01/07/64	20/07/95	5/12/2013	SC	June-2024	<p>The official Sri Divakara.K.H, was promoted as FDA on 15.06.10. As on 01.01.10, his seniority in the cadre of SDA was at Sl.No.18.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 15.06.10. For, on 15.06.10, his seniority in the post of SDA was at Sl.No.18. Therefore, his promotion to the post of FDA on 15.06.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.18 for the year 2010. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.12.13.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 05.12.13. Hence his seniority in the cadre of FDA as on 31.05.16 is at Sl.No.27.</p>
28	B.M.Latha	16/11/67	25/10/99	05/12/13		Nov-2027	
29	K.R.Kusuma	03/02/69	31/12/99	05/12/13		Feb-2029	-
30	Chitrakumar. H.B.	06/08/73	23/01/01	05/12/13		Aug-2033	-
31	K.S.Jagadish	04/02/68	24/01/01	05/12/13		Feb-28	-

32	P.B.Rathna	20/02/76	25/01/01	29/02/16	SC	Feb-2036	<p>The official Smt.Rathna.P.B, was promoted as FDA on 05.12.13. As on 01.06.12, her seniority in the cadre of SDA was at Sl.No.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 05.12.13. For, on 05.12.13, her seniority in the post of SDA was at Sl.No.10. Therefore, her promotion to the post of FDA on 05.12.13 was without any legal basis.</p> <p>Therefore, while refixing her seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.10 for the year 2012 Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.02.16.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 29.02.16. Hence her seniority in the cadre of FDA as on 31.05.16 is at Sl.No.32.</p>
33	K.U.Parameshwari	10/11/72	12/09/01	29/02/16		Nov-32	-
34	K.Kavitha Kumari	24/03/69	04/06/93	29/02/16	SC	Mar-29	<p>The official Smt.Kavithakumari.K, was promoted as FDA on 29.02.16. As on 29.02.16, her seniority in the cadre of SDA was at Sl.No.03.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 29.02.16. how ever her seniority was considered above SGCE's at Sl No.31 & 32, as her seniority in the post of SDA was at Sl.No.03. there fore her seniority on promotion to the post of FDA on 29.02.16 was without any legal basis.</p> <p>Therefore, while refixing her seniority,the said official's seniority has to be reverted to the seniority No.34 in the post of FDA, in the year 2016.</p> <p>Therefore, while refixing her seniority,the said official's seniority has to be reverted to the seniority No.34 in the post of FDA, in the year 2016. . Hence, her seniority in the cadre of FDA as on 31.05.16 is at Sl.No.34.</p>
35	K.R.Nagarathna	29/04/74	23/05/03	29/02/16		Apr-34	-
36	R.Kavitha	26/03/76	24/05/03	29/02/16		Mar-36	-
37	B.S.Usharani	20/05/68	26/05/03	29/02/16		May-28	-

FINAL SENIORITY LIST OF FDA's WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/06/2017 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Suresha P B	13/03/69	10/08/88	23/01/06		31/03/29	-
2	Parvathi K U	01/11/64	25/05/92	15/06/10		31/10/24	-
3	Vasudeva G P	22/01/66	25/05/92	15/06/10		31/03/26	-
4	Puttaswamy Shetty	01/04/60	21/09/81	15/06/10	ST	31/03/20	-
5	Sathisha V S	23/07/58	15/04/93	15/06/10		31/07/18	-
6	Meenakshi S A	10/12/60	15/04/93	15/06/10		31/12/20	-
7	Virupaksha L	15/03/78	17/09/10	17/09/10		31/03/38	-
8	Harisha H G	12/07/79	02/05/12	02/05/12		31/07/39	-
9	Santhosh Kumara K	18/04/83	26/04/12	26/04/12		30/04/43	-
10	Premakumari K S	20/04/80	16/04/12	16/04/12		30/04/40	-
11	Sakamma S	31/01/81	24/04/12	24/04/12		31/01/41	-
12	Hemalatha H V	23/03/83	13/04/12	13/04/12		31/03/43	-
13	Bharathi	20/10/85	23/04/12	23/04/12		31/10/45	-
14	Lakshamma K	01/06/74	19/04/12	19/04/12	SC	31/05/34	-
15	Rohith B R	04/01/78	28/04/12	28/04/12		31/03/38	-
16	Rajashekara Murthy M	20/06/79	23/04/12	23/04/12	SC	30/06/39	-
17	Pracilla K A	09/08/66	15/04/93	21/05/12		31/08/26	-
18	Jayanthi C M	06/06/67	15/04/93	21/05/12		30/06/27	-
19	Jayakumari C	18/04/71	24/05/93	21/05/12		30/04/31	-
20	Gowri P M	22/03/64	06/07/94	21/05/12		31/03/24	-
21	Mahalakshmi G K	09/12/65	04/08/94	21/05/12		31/12/25	-

22	Ananda K R	01/02/61	17/07/86	05/12/13		31/01/21	-
23	Padmini K T	02/01/62	17/07/95	05/12/13		31/01/22	-
24	Shobha P G	27/01/68	17/07/95	05/12/13		31/01/28	-
25	Divakara K H	01/07/64	20/07/95	05/12/13	SC	30/06/24	<p>The official Sri Divakara.K.H, was promoted as FDA on 15.06.10. As on 01.01.10, his seniority in the cadre of SDA was at Sl.No.18.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 15.06.10. For, on 15.06.10, his seniority in the post of SDA was at Sl.No.18. Therefore, his promotion to the post of FDA on 15.06.10 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.18 for the year 2010. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.12.13.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 05.12.13. Hence his seniority in the cadre of FDA as on 30.06.17 is at Sl.No.25.</p>
26	Latha B M	16/11/67	25/10/99	05/12/13		31/01/27	
27	Kusuma K R	03/02/69	31/12/99	05/12/13		28/02/29	-
28	Chitrakumar H B	06/08/73	23/01/01	05/12/13		31/08/33	-
29	Jagadish K S	04/02/68	24/01/01	05/12/13		28/02/28	-

30	Rathna P B	20/02/76	25/01/01	29/02/16	SC	28/02/36	<p>The official Smt.Rathna.P.B, was promoted as FDA on 05.12.13. As on 01.06.12, her seniority in the cadre of SDA was at Sl.No.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not falls in the zone of consideration of his promotion to the post of FDA on 05.12.13. For, on 05.12.13, her seniority in the post of SDA was at Sl.No.10. Therefore, her promotion to the post of FDA on 05.12.13 was without any legal basis.</p> <p>Therefore, while refixing her seniority,the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.10 for the year 2012 Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.02.16.</p> <p>Therefore, the official deemed to be promoted in the cadre of FDA on 29.02.16. Hence her seniority in the cadre of FDA as on 30.06.17 is at Sl.No.30.</p>
31	Parameshwari K U	10/11/72	12/09/01	29/02/16		30/11/32	-
32	Kavitha Kumari K	24/03/69	04/06/93	29/02/16	SC	31/03/29	<p>The official Smt.Kavithakumari.K, was promoted as FDA on 29.02.16. As on 29.02.16, her seniority in the cadre of SDA was at Sl.No.03.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 29.02.16. how ever her seniority was considered above SGCE's at Sl No.31 & 32, as her seniority in the post of SDA was at Sl.No.03. there fore her seniority on promotion to the post of FDA on 29.02.16 was without any legal basis.</p> <p>Therefore, while refixing her seniority,the said official's seniority has to be reverted to the seniority No.34 in the post of FDA, in the year 2016.</p> <p>Therefore, while refixing her seniority,the said official's seniority has to be reverted to the seniority No.34 in the post of FDA, in the year 2016. . Hence, her seniority in the cadre of FDA as on 30.06.17 is at Sl.No.32.</p>
33	Nagarathna K R	29/04/74	23/05/03	29/02/16		30/04/34	-

34	Kavitha R	26/03/76	24/05/03	29/02/16		31/03/36	-
35	Usharani B S	20/05/68	26/05/03	29/02/16		31/05/28	-
36	Pradeepa A J	15/07/89	11/05/17	11/05/17		31/07/49	
37	Darshanakumar Bogar	01/08/92	18/05/17	18/05/17		31/07/52	
38	Sunil S S	25/05/89	15/03/17	15/03/17		31/05/49	
39	Bapusab Karfe	08/07/89	28/02/17	28/02/17		31/07/49	
40	Laxman Nyamagoud	20/07/87	20/02/17	20/02/17		31/07/47	
41	Malashri Basanagouda K	25/07/91	08/03/17	08/03/17		31/07/51	
42	Sumithra Y B	20/05/84	31/03/17	31/03/17		31/05/44	
43	Baby	01/06/85	03/04/17	03/04/17	ST	31/05/45	

44	Yasmeen Mulla	31/07/92	05/04/17	05/04/17		31/07/52	
45	Manjunatha Sangappa Dummanavar	15/01/92	22/03/17	22/03/17		31/01/52	

Sd/-
Prl.District & Sessions Judge
Kodagu-Madikeri